

HIGH COURT OF SIKKIM
GANGTOK

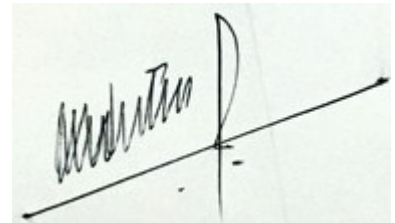
No. 05/Confdl/HCS

Dated: 26.07.2020

CIRCULAR

In partial modification to Circular No. 03/Confdl/HCS dated 20.07.2020 and in view of the lockdown being extended in the State of Sikkim till 01.08.2020 (6 am) vide Order dated 26.07.2020, issued by the Chief Secretary, Government of Sikkim, it is hereby notified that the Registry of this High Court will remain closed till 31st July 2020.

By Order.

A handwritten signature in black ink, appearing to read 'Sudhakar', is written over a horizontal line. A vertical line intersects the horizontal line, forming a cross-like structure.

REGISTRAR GENERAL